

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl)... 2012

CRLMP.NO(s). 10703

(From the judgement and order dated 04/04/2012 in CRA No.409/2002,
of The HIGH COURT OF U.P AT LUCKNOW)

MASIHUDDIN AHMAD KHAN

Petitioner(s)

VERSUS

STATE THR. C.B.I.

Respondent(s)

(With appln(s) for exemption from surrendering)

Date: 21/05/2012 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK VERMA

HON'BLE MR. JUSTICE SUDHANSU JYOTI MUKHOPADHAYA
(VACATION BENCH)

For Petitioner(s) Mr. Arunabh Chowdhury, Adv.
 Mr. Anupam Lal Das, Adv.
 Mr. Gainilung Panmei, Adv.
 Mr. Vaibhav Tomar, Adv.
 Mr. A.B. Singh, Adv.
 Mr. Anirudh Singh, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Issue notice.

The petitioner is exempted from surrendering.

(G. SUDHAKARA RAO)
COURT MASTER

(S.S.R. KRISHNA)
COURT MASTER